

(d) is so, the outcome of the talks ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) to (d). The Foreign Secretary, who visited Pakistan from 4th to 6th April 1985 as part of a series of visits to all neighbouring countries, held discussions with President Zia-ul-Haq and other Pakistan leaders and officials on bilateral as well as other matters of common interest.

A copy of the Joint Press Statement issued on the conclusion of the visit is laid on the Table of the House. [Placed in Library. See No. LT-1128/85].

**“Reorganisation of Central Board for Prevention and Control of Water Pollution”**

6825. DR. G. S. RAJHANS : Will the PRIME MINISTER be pleased to state :

(a) the main functions of the Central Board for the Prevention and Control of Water Pollution and the annual allocation of funds therefor.

(b) to what extent this Board has achieved the objectives for which it was set up;

(c) whether Government propose to reorganise the administrative set up of the Board to improve its functioning; and

(d) if so, facts in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) The Central Board is a statutory authority for Water and Air Pollution monitoring and control at national level. The Board also acts as a State Board in respect of Union Territories and co-ordinates activities of State Boards in nationwide implementation of pollution control and monitoring.

The allocation of funds for the financial year 1985-86 for Central Board is 290.38 Lakhs.

(b) The Central Board has taken up several pollution control measures and projects/programmes at the national level to meet its objectives. Some of the major programmes undertaken are : Monitoring of National Water Resources; Integrated Study

of entire Ganga Basin including the Yamuna sub-basin; classification of 14 major rivers in the country; compilation of inventory of large and medium water polluting industries; Industry specific national implementation programmes; setting up of ambient Air quality monitoring stations and initiating Research and Development projects.

(c) No, Sir.

(d) Does not arise.

**Inspectors Working as S.H.O's in Delhi Police Stations**

6826. DR. G. S. RAJHANS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of inspectors in Delhi Police Force and out of those how many are working as S.H.O's in various police stations at present; and

(b) the criteria for appointment and tenure of posting of an Inspectors as S.H.O. ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) At present, the total number of Inspectors in Delhi Police Force is 395. Out of these of 66 are working as Station House Officers.

(b) Suitability, experience, reputation for integrity and honesty are the main criteria for the posting of an Inspector as SHO. The normal tenure of posting for SHO at a police station is three years but under exceptional circumstances, it may be extended upto 5 years.

**Reported Threat of British Government to Cut Aid for not Purchasing Westland Helicopters**

6827. SHRI BHOLA NATH SEN : SHRI BRAJA MOHAN MOHANTY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Indian High Commission in London has sought clarification as to whether the British Government has threatened to cut its aid to India if it does not order purchase of Westland Helicopters from Britain;